



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

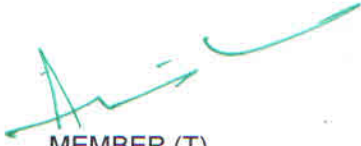
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/13	TP 45/16	Hearing	397/ 398	Tourism Fin. Corpn. I. Ltd. & Anr. Vs. M/s. Hotel Paraag Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Shashi Karthi S.r 99008243474	Petitioners	
2)	Aishwarya Ak 992285016 A Murali for J. SA	R1 to R5	

Counsel for petitioner is present. Counsel for R-1 to 4 is present. Counsel for petitioner requested adjournment.

List it on 30.08.2017.

  
MEMBER (J)

  
MEMBER (T)